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| 5. Hardening and Tempering Furnance | June, 1969 | Various defects were found on trial which could not be rectified. The furnance had to be returned to the firm. It was received back in June, 1983 after removal of defects. All defects have been rectified and is under final inspection. |
| 6. Electrically Heated chamber type Furnance | April-November, 1978 | The furnance has a defective quench tank which is unsafe to work. Matter is being pursued with the Supplier. |
| 7. Crane | October, 1978 | The firm could not commission the crane successfully. They have not been able to rectify the defects and the removals has now undertaken the job at risk and expence of the firm. The crane is likely to be commissioned shortly. |

Canister Industry

4023. SHRI RAM PYARE PANIKA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are aware of the exploitation going on in the canister industry ;

(b) if so, whether Government have taken any steps to meet the shortage of material required for its smooth functioning ;

(c) if so, the details thereof ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) : No specific case of exploitation in the Canister Industry has been brought to the notice of Government. Government

have, however, recieved some representations about the shortage of tin plates which is the main raw material for the industry. It was noticed that there was a shortfall in the indigenous availability of tin plates. In order to meet the domestic shortfall in supplies, non-oil can size general purpose prime tin plates to the extent of 15,000 tonnes were released for direct import by Tin Containers manufacturers dispensing with the requirement of 'no objection' certificate of Steel Authority of India who are the canalising agency for the import of tin plates.

(d) Does not arise.

[English]

Industrialization of Raigarh District (Madhya Pradesh)

4024. KUMARI PUSHPA DEVI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Raigarh district in Madhya Pradesh is an industrially backward district ;

(b) whether Government had taken up programmes to industrialise the backward districts on priority ;

(c) whether priority has not been accorded industrialising Raigarh district despite the fact that the above district is an industrially backward district ; and

(d) if so, the steps proposed to be taken in near future or during Seventh Plan for the development of industries in that part of Madhya Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) : Yes, Sir.

(c) Does not arise.

(d) The following incentives/concessions are available to entrepreneurs setting up industries in Raigarh district of Madhya Pradesh :—

(i) Central Investment Subsidy @ 10% subject to a maximum of Rs. 10 lakhs (MRTP/FERA Companies are not eligible to Central Subsidy).

(ii) Concessional Finance.

(iii) Interest subsidy to Engineer entrepreneurs.

(iv) Seed/Margin Money assistance.

(v) Tax concession.

(vi) Facility for purchase of machinery on hire purchase basis.

(vii) Consultancy for technical services.

(viii) Special concessional for nucleus plants.

[*Translation*]

Setting up of Electronic Training Complex

4025. SHRI HARISH RAWAT : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether UNIDO has set up any Electronics Training Complex at Ramnagar (Nainital, Uttar Pradesh) ;

(b) whether Government propose to open more such training complexes in future ;

(c) if so, the proposed locations thereof ; and

(d) whether Government would consider opening such complex at Almora and Pithoragarh also in Uttar Pradesh ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir. The Government of India has agreed to set up the Integrated Electronics Industrial Development Complex at Ram Nagar with the assistance of UNDP/UNIDO.

(b) No decision in this regard has been taken.

(c) Not applicable at this stage.

(d) No, Sir.

[*English*]

Progress in the Field of Aeronautics

4026. SHRI HUSSAIN DALWAI : Will the Minister of DEFENCE be pleased to state :

(a) the progress India has made so far in the field of aeronautics ;